


NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH
(through web-based video conferencing platform)

Item No. 109
CP No. (IB)- 59/94/JPR/2022
Under Section 94 of IBC, 2016

In the matter of:

Mrs. Pinki Aggarwal through RP Arunesh Kumar Dubey ...Applicant

Due to paucity of time, the matter could not be taken up for hearing. Post
the matter to 12.10.2023.


(Prabhu Dayal Sewda)
Court Officer

September 15, 2023